GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1238 ANSWERED ON:26.11.2009 MAHARASHTRA STATUS TO ONGC Majhi Shri Pradeep Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to upgrade the status of Oil and Natural Gas Corporation from Navaratna to Maharashtra company;

(b) if so, the details thereof;

(c) Whether the Government has fixed any norms for providing such status;

(d) if so, the details thereof; and

(e) the time by which the Maharatna status is likely to be provided to ONGC?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLUEM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (e) Introduction of the Maharatna category for Navratna Central Public Sector Enterprises (CPSEs) is under consideration of the Government. ONGC is one of the Navratna companies eligible to be considered tor grant of Maharatna status. No time frame can be indicated for grant of Maharatna status to ONGC.